



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 31.10.2023

### NOTICE

Please take notice that the following matters adjourned in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & 2828, 2911 of 2023 <b>(PH)</b>	State Bank of India Vs. Venugopal Dhoot & Ors.  <b>With</b>	20.10.2023	06.11.2023
2.	Comp. App. (AT) (Ins) No. 467 of 2020 <b>(PH)</b>	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors.  <b>With</b>	20.10.2023	06.11.2023
3.	Comp. App. (AT) (Ins) No. 639 of 2020 <b>(PH)</b>	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors  <b>With.</b>	20.10.2023	06.11.2023
4.	Comp. App. (AT) (Ins) No. 640 of 2020 <b>(PH)</b>	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	20.10.2023	06.11.2023

5.	T. A. No. 1 of 2023 in Comp App (AT) (CH) No. 70 of 2023 & IA No. 947, 948, 949 of 2023	C Ganesh Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	20.10.2023	03.11.2023
6.	Comp. App. (AT) No. 65 of 2019 & I.A. No. 1075 - 1076 of 2021  (PH)	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	20.10.2023	03.11.2023
7.	Comp. App (AT) No. 360 of 2019  (PH)	Supriya Pharmaceuticals Ltd. Vs. Vijay Julka & Ors.	06.10.2023	09.11.2023
8.	Comp. App. (AT) (Ins) No. 1405-1406 of 2022 & I.A. No. 4388, 4389 of 2022  (With Defects) (PH)	Power Infrastructure India Vs. Power Finance Corporation Ltd. & Anr.  With	12.10.2023	07.11.2023
9.	Comp. App. (AT) (Ins) No. 1287 & 1291 of 2022  (With Defects)	Entegra Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd. Through Interim Resolution Professional & Anr.	12.10.2023	07.11.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar